

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA.320/2006

This the 11th day of February, 2010

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri B.L. Khatri, Member (Administrative)

Mr. Kallo S/o Shri Newa aged about 42 years R/o PWI Ka Office, Dada Badi, Ajmer, Presently working as Khalasi under PW.I(C), Ajmer

...Applicant

(By Advocate: Shri S.Shrivastava)

- V E R S U S -

1. Union of India throughy General Manager, North West Railway, In fornt of Railway Hospital,Jaipur
2. Chief Administrative Officer (Construction) North Western Railway, Jaipur.
3. Deputy Chief Engineer, (Construction), Ajmer,
4. Divisional Railway Manager, W.R. D.R.M. Offic, Do batti Ratlam.
5. Deputy Chief Engineer (S&C) Construction Office Ratlam Western Railway Ratlam.
6. Chief Administrative Officer, (Construction) H.Q. Churchgate, Mumbai, Western Railway, Mumbai.

.....Respondents

(By Advocate: Shri Anupam Agarwal)

O R D E R(Oral)

By Hon'ble Shri M.L.Chauhan, M(J):-

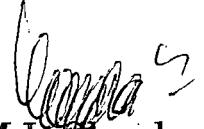
Heard.

2. Learned counsel for applicant submits that he wants to withdraw this OA with liberty reserved to him to file substantive OA for the same cause of action, as according to the learned counsel for applicant persons who were screened with the applicant and were junior to him pertaining to the same division have been given appointment whereas in the case of the applicant no such appointment has been given despite the fact that vacancy was also available at the relevant time.

3. In view of what has been stated above, applicant is permitted to withdraw this OA with liberty reserved to him to file substantive OA for the same cause of action.


(B.L.Khatri)

Member (Administrative)


(M.L.Chauhan)

Member (Judicial)

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